

By Circulation

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ALLAHABAD BENCH**  
**ALLAHABAD.**

Dated: This the 27<sup>th</sup> day of Dec 2005.

**Review Application No. 80 of 2005.**

IN

**Original Application No. 543 of 1998**

**Hon'ble Mr. D.R. Tiwari, Member (A)**  
**Hon'ble Mr. K.B.S. Rajan, Member (J)**

Suresh Singh Rathore ..... Applicant

By Adv: Sri V. Budhwar

V E R S U S

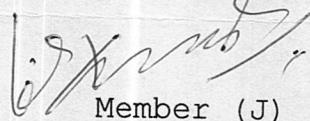
Union of India & Others ..... Respondents.

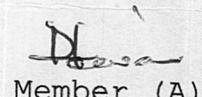
By Adv: NIL

**O R D E R**

**By K.B.S. Rajan, JM**

The Review application has been considered. Grounds 'A' to see thereof are out side the preview of Review. As regards Ground 'D' the grounds in the Original Application does not contain the challenge against promotion of respondent No. 7, Sri R.K. Mehrotra ground 'E' & 'F' also stands in the same situation. As regards ground 'G', none of the individuals refers therein whose promotion has been questioned has been impleaded as respondents, much less the same agitated in the grounds in the OA and the least argued at the time of hearing. Other grounds ('J' to 'M') also do not qualify as grounds for review as they don't meet the requirement of Rule 22 (3) (f) of the of the CAT (Procedure) Rule 1987 read with order 47 Rule (1) CPC. The Review Application is therefore rejected under circulation.

  
Member (J)

  
Member (A)

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